

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3000/2009

(From the judgement and order dated 07/01/2009 in CRLR No. 1312/2007  
of The HIGH COURT OF M.P. AT JABALPUR)

LALA @ MAHESH

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

(With appln(s) for exemption from filing O.T. and bail and stay)

Date: 26/05/2009 This Petition was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE DEEPAK VERMA

(VACATION BENCH)

For Petitioner(s) Ms. Sangeeta Singh, adv.  
for Mr. Merusagar Samantaray, Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
ORDER

List this matter on Friday, the 29th May, 2009.

(Ajay Kr. Jain)  
Court Master

(Indu Satija)

Court Master